



2026:AHC:122528-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 33740 of 2024

Anil Pandit @ Mohammad Ahashan

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s) : Ashish Kumar Srivastava, Yadvendra
Krishan
Counsel for Respondent(s) : C.S.C.

Court No. - 1

**HON'BLE AJIT KUMAR, J.
HON'BLE INDRAJEET SHUKLA, J.**

1. Heard Mr. Ashish Kumar Srivastava along with Ms. Ashruti Kesarwani, learned counsel for the petitioner and Ms. Shruti Malvia, learned State Law Officer.

2. In compliance of our previous order dated 05.05.2026, instructions have been taken by learned Standing Counsel and on the strength of instructions he submits that now the Additional District Magistrate (Administration), Prayagraj has passed a final order on 14.05.2026 allowing the application of the petitioner, Anil Pandit @ Mohammad Ahasan dated 27.05.2022, under Section 9(4) of U.P. Prohibition of Unlawful Conversion of Religion Act, 2021.

3. We have perused the order dated 14.05.2026, which records as under:-

"अतः मा० उच्च न्यायालय में योजित सिविल मिस रिट याचिका संख्या 33740/2024 अनिल पंडित उर्फ मोहम्मद अहसान बनाम उत्तर प्रदेश राज्य में पारित आदेश दिनांक 05.05.2026 का समादर करते हुए याची / आवेदक ड० मोहम्मद अहसान उर्फ अनिल पंडित द्वारा इस्लाम धर्म से सनातन धर्म में परिवर्तन हेतु प्रस्तुत प्रार्थना पत्र दिनांकित 27.05.2022 को उत्तर प्रदेश विधि विरुद्ध धर्म संपरिवर्तन प्रतिषेध अधिनियम -2021 के प्रावधानों के अंतर्गत स्वीकृत किया जाता है।"

4. Now the prescribed authority namely, Additional District Magistrate (Administration), Prayagraj shall be passing consequential orders under Section 9(6) of U.P. Prohibition of Unlawful Conversion of Religion Act,

2021 within a period of four weeks from today.

5. We further direct that the petitioner would continue to abide by the undertaking given before us in the statement recorded in our order dated 05.05.2026 and shall apply for the change of name in all the official records including the testimonials.

6. The writ petition is disposed of accordingly.

(Indrajeet Shukla,J.) (Ajit Kumar,J.)

May 27, 2026

S.P.